



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/ 16	TP 110/17	For compliance of office objections raised by Registry	433(e)	Fortis Hospitals Ltd.Vs Suchirayu Health Care Solutions Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. GUNASEKARAN Advocate 8123 98730.	Respondent	
2.	Rahul Dev For Anup Shah Law Firm 9902984146	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
For complying objections time extended till 05/01/2018.


Member (T)


Member (J)